

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 9/RP/2021 in Petition No. 210/MP/2019

Subject : Review of the Commission's Order dated 18.5.2020 in Petition No. 210/MP/2019.

Petitioner : Southern Power Distribution Company of Telangana & anr

Respondent : Sembcorp Energy India Limited (SIEL)

Review Petition No. 10/RP/2021 in Petition No. 209/MP/2019

Subject : Review of the Commission's Order dated 6.5.2020 in Petition No. 209/MP/2019.

Petitioner : Southern Power Distribution Company of Telangana & anr

Respondents : Sembcorp Energy India Limited (SIEL) & 2 ors

Date of hearing : **18.6.2021**

Coram : Shri P.K.Pujari, Chairperson
Shri I.S.Jha, Member

Parties present : Ms. Swapna Seshadri, Advocate, TSSPDCL
Shri Damodar Solanki, Advocate, TSSPDCL
Shri D. N. Sharma, TSSPDCL
Shri S Vallinayagam, Advocate, AP Discoms

Record of Proceedings

These review petitions were called out for virtual hearing.

2. During the hearing 'on admission', the learned counsel for the Review Petitioner, TSSPDCL submitted that the Review Petition Nos.9/RP/2021 and 10/RP/2021 have been filed against the Commission's order dated 18.5.2020 in Petition No.210/MP/2019 and order dated 6.5.2020 in Petition No.209/GT/2019 respectively. The learned counsel, however, submitted that the issues raised in these review petitions are common, which are as under:

- (a) Liberty given to SIEL to approach CEA and a principle decision taken to allow the cost of Nox control system and operating expenses after prudence check;*
- (b) Condition of installation of FGD in the Environmental Clearance;*
- (c) Change in law letters dated 17.7.2017 and 3.6.2019 held to be issued 'as soon as reasonably practicable after becoming aware of the same' and as*



satisfying the tenets of Article 10.4 of the PPA; and

(d) Non-consideration of saleability component of Gypsum-the byproduct of FGD system.

3. The Commission after hearing the learned counsel for the Petitioner, reserved its order 'on admissibility' of the review petitions.

By order of the Commission

Sd/-
(B.Sreekumar)
Joint Chief (Law)

